

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AECIO IT SOLUTIONS INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	AECIO IT SOLUTIONS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	23/04/2016
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bengaluru
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74900KA2016FTC129274
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Regd Office:</u> Omega, Embassy Techsquare, Marathahalli-Sarjapur Outer Ring Road, Kadubeesanahalli, Panathur, Bangalore, Bangalore South, Karnataka, India, 560103
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18 th March, 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	17 th April, 2025

Notice is hereby given that AECIO IT Solutions India Private Limited has commenced voluntary liquidation on 18th March, 2025.

The stakeholders of AECIO IT Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before 17th April, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 20th March, 2025

Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734